

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2511
ANSWERED ON:14.03.2001
AMENDMENTS TO PERSON WITH DISABILITIES ACT, 1995
A.K. PREMAJAM

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government propose to amend the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995;
- (b) whether the proposed amendments have since been processed and the amending bill would be introduced during the current session of Parliament; and
- (c) if not, the time by which the Bill is likely to be introduced?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MANEKA GANDHI)

(a)to(c) There is a proposal to amend the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995. No time limit for introduction of the Bill in this regard can be specified at this stage.